

authorization of Letter of Assurance for Power Plants, Coal India Limited is required who are at present not linked to CIL. The Letter of Assurance specifies a list of milestones to be completed within the prescribed time frame for conclusion of Fuel Supply Agreement for becoming eligible for coal supplies.

#### **Supply of coal to Rajasthan**

‡470. SHRI ASHK ALI TAK: Will the Minister of COAL be pleased to state:

(a) the quantity of coal being supplied per month for power generation to Rajasthan;

(b) whether it is a fact that power generation has been affected in the State in the absence of timely supply of coal and if so, the details thereof; and

(c) whether Government proposes to ensure timely supply of coal to the State in time and if so, the details of the arrangements being made in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) The average monthly supply of coal from Coal India Limited (CIL) sources to the power plants located in Rajasthan during the current year has been 1.272 Million Tonnes.

(b) Supply of coal to power plants Rajasthan during the current financial year, till January 2012 has been 12.719 Million Tonnes against the commitment of 12.919 Million Tonnes under Fuel Supply Agreement (FSA)/Memorandum of Understanding (MoU). Thus, supply has been 99% of the commitment. Therefore, less availability of coal from CIL sources may not be the reason for drop in power generation, if any, in Rajasthan.

(c) Coal supplies to the Power Utilities, including the power stations of Rajasthan, and made under Fuel Supply Agreement (FSA)/Memorandum of Understanding (MoU). The schedule of supply is an integral part of the FSA. Therefore, in-built provision has already been made for timely supply of coal. Moreover, the Infrastructure Review Committee under the Chairmanship of the Secretary (Co-ordination), Cabinet Secretariat has constituted an Inter-Ministerial Sub-Group to monitor dispatch of coal to power stations and to take contingency decisions, as and when required, for prioritizing movement of coal keeping in view the coal stock position at the power stations.

#### **Formula for fixing coal prices**

471. SHRI RAM KRIPAL YADAV: Will the Minister of COAL be pleased to state:

(a) whether Government is aware that coal prices have been increased by 150-250 per cent upon changing the gross calorific value formula;

(b) if so, the reasons for changing the formula adopted earlier i.e. Heat Value formula for fixing coal prices for consumers;

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‡Original notice of the question was received in Hindi.